

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-74(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE COMPANY: Sh. Dattatray Gokhale

V/s.

M/s. ABW Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code 2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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27.	SUBHASH C. JINDAL	Admin. Case	Applicant Petitioner Sh. Dattatray Gokhale	[Signature]
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ORDER

We have been apprised by the Respondent – Corporate Debtor that proceedings in a winding up petition are already in progress with the Hon'ble High Court of Delhi and the same is posted for hearing on 02.5.2017.

List on 03.5.2017.

[Signature]
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT
[Signature]
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
26.4.2017